

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 28TH DAY OF AUGUST, 2002

Original Application No.612 of 2002

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Ashok Kumar Srivastava, Station
Superintendent, Northern Railway
Tundla, District Agra.

... Applicant

(By Adv: Shri A.P.Srivastava)

versus

1. Union of India through
General Manager, Northern Railway
Baroda House, New Delhi.
2. Divisional Railway manager,
Northern Railway, Allahabad.
3. Senior Divisional Personnel officer,
Northern railway, Aallahabad.
4. Shri K.C.Gautam, (Retd Station
Supdt. Aligarh Junction), Shyam Nagar
(Behind Janki Hotel), Aligarh.

... Respondents

(By Adv: shri A.K.Pandey)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

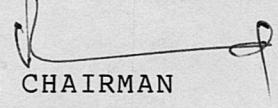
By this OA applicant has prayed for a direction to antedate the promotion of the applicant w.e.f 1.8.1982 as Chief Yard Master Grade 2000-3200(RPS) and seniority with retrospective effect with all consequential benefits. In our opinion, the applicant is not entitled for the relief as the claim raised now through this OA filed on 15.5.2002, is grossly time barred. The learned counsel for the applicant submitted that applicant was making representations before the departmental authorities. However, the legal position is well settled that by

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making successive representations period of limitation prescribed by law cannot be extended. The applicant was expected to wait for the decision of the administrative authorities for a reasonable time. He has approached this Tribunal after 20 years. The OA is grossly time barred and is rejected as such. No order as to costs.



MEMBER(A)



VICE CHAIRMAN

Dated: 28th Aug: 2002

Uv/